

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 851
ANSWERED ON 17TH SEPTEMBER, 2020**

CASES OF ROAD ACCIDENTS

851. SHRI RAHUL RAMESH SHEWALE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the number of road accidents have increased in the country despite several measures taken by the Government in this regard during each of the last three years and the current year;**
- (b) if so, the details thereof and the reasons therefor along with the reaction of the Government thereto, State/UT-wise;**
- (c) whether the Committee on Road Safety has submitted its report to the Supreme Court of India;**
- (d) if so, the main recommendations of the Committee along with action taken/being taken by the Government thereon so far;**
- (e) whether the Government proposes to set up a “Crash Fund” to provide immediate compensation to the next of kin of the accident victims; and**
- (f) if so, the details thereof along with the other steps taken/being taken by the Government in this regard?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) As per available information, total number of road accidents, in the country during the calendar year 2017 to 2020 (Upto June, 2020) are as under:-

Year	Total Accidents
2017	4,64,910
2018	4,67,044
2019	4,49,002
2020(Upto June- Provisional)	1,60,797

The State/UTs wise of road accidents for the last three years and the current Year (Upto June, 2020 provisional) are at Annexure-I

(b) Road accidents occur due to multiple causes such as over speeding, use of Mobile phone, drunken driving/consumption of alcohol/ drug, overloaded Vehicle, vehicular condition, poor light condition, jumping red light, overtaking, neglect of civic bodies, weather condition, fault of driver, driving on wrong side, defect in road condition, defect in condition of motor vehicle, fault of cyclist, fault of pedestrian etc.

(c) & (d) The Committee on Road Safety was constituted by the Hon'ble Supreme Court in April, 2014 in Writ Petition (Civil) No 295 of 2012 – S. Rajaseekaran Vrs Union of India and Others with the mandate to measure

and monitor implementation of various road safety laws by the States/UTs and the concerned Ministries of the Central Government. As per Order of the Hon'ble Supreme Court, the Committee has been submitting its Reports to the Supreme Court from time to time.

(e) & (f) The Motor Vehicles (Amendment) Act, 2019 was published in the Official Gazette on 09th August, 2019. Section 51 of the Motor Vehicles (Amendment) Act, 2019 provides for insertion of Section 164B which provides for the Central Government to constitute a fund to be called Motor Vehicle Accident Fund for the following, namely:-

- (i) Treatment of the persons injured in road accidents in accordance with the scheme framed by the Central Government under section 162;**
- (ii) Compensation to representatives of a person who died in hit and run motor accident in accordance with schemes framed under section 161;**
- (iii) compensation to a person grievously hurt in a hit and run motor accident in accordance with schemes framed under section 161;**
and
- (iv) Compensation to such persons as may be prescribed by the Central Government**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA STARRED QUESTION NO. 851 ANSWERED ON 17-09-2020 ASKED SHRI RAHUL RAMESH SHEWALE: REGARDING “CASES OF ROAD ACCIDENTS”.

Total Number of Road Accidents on All Roads: 2017 to 2020 (upto June, 2020 Provisional).

Sl. No.	States/UTs	State/UT-Wise Total Number of Road Accidents			
		2017	2018	2019	2020 (Upto June, 2020 provisional)
1	Andhra Pradesh	25727	24475	21992	8210
2	Arunachal Pradesh	241	277	237	60
3	Assam	7170	8248	8350	3233
4	Bihar	8855	9600	10007	4007
5	Chhattisgarh	13563	13864	13899	5403
6	Goa	3917	3709	3440	1349
7	Gujarat	19081	18769	17046	6191
8	Haryana	11258	11238	10944	4024
9	Himachal Pradesh	3114	3110	2873	856
10	Jammu & Kashmir	5624	5978	5796	2012
11	Jharkhand	5198	5394	5217	1946

12	Karnataka	42542	41707	40658	11253
13	Kerala	38470	40181	41111	14125
14	Madhya Pradesh	53399	51397	50669	19724
15	Maharashtra	35853	35717	32925	11725
16	Manipur	578	601	672	174
17	Meghalaya	675	399	482	169
18	Mizoram	68	53	62	17
19	Nagaland	531	430	358	259
20	Odisha	10855	11262	11064	4404
21	Punjab	6273	6428	6348	2237
22	Rajasthan	22112	21743	23480	8408
23	Sikkim	196	180	162	114
24	Tamil Nadu	65562	63920	57228	18923
25	Telangana	22484	22230	21570	8766
26	Tripura	503	552	655	231
27	Uttarakhand	1603	1468	1352	432
28	Uttar Pradesh	38783	42568	42572	15267
29	West Bengal	11631	12705	10158	4760
30	Andaman & Nicobar Islands	189	254	230	84
31	Chandigarh	342	316	305	67
32	Dadra & Nagar Haveli	67	80	68	
33	Daman & Diu	79	76	69	41
34	Delhi	6673	6515	5610	1812
35	Lakshadweep	1	3	1	-

36	Puducherry	1693	1597	1392	479
37	Ladakh	-	-	-	35
Total		464910	467044	449002	160797
